

V

SLP(C)No. 16276 OF 2001
ITEM No.55

Court No. 9

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16276/2001

(From the judgement and order dated 17/08/2001 in WPTT 300/01
of The HIGH COURT OF CALCUTTA)

STATE OF WEST BENGAL & ANR.

Petitioner (s)

VERSUS

MADAN MOHAN GHOSH & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 01/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. H.N. Salve, Sr. Adv.
Mr. Rama Mukherjee, Adv.
Mr. J. Kar, Adv.
Mrs. Sumita Mukherjee, Adv.

For Respondent (s) Mr. Bhaskar P. Gupta, Sr. Adv.
Mr. Abhijit Sengupta, Adv.
Mr. T.G. Choudhary, Adv.
Mr. D. Bharat Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

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.SP2

Issue notice on Special Leave Petition as well as
on prayer for interim relief. Interim stay in the
meanwhile. Counter affidavit shall be filed within two
weeks. Rejoinder, if any, be filed within two weeks
thereafter.

.SP1

(Ganga Thakur)
P.S. to Registrar

(Radha Rani Bhatia)
Court Master